



भारतीय बीमा विनियामक और विकास प्राधिकरण
INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY OF INDIA

Title:Circular

Reference No.:IRDA/RI/CIR/MISC/97/04/2020

Date:22/04/2020

Allotment of Filing Reference Number (FRN) for Cross Border Reinsurers

Circular

Ref: IRDA/RI/CIR/MISC/97/04/2020 Date: 22-04-2020

To
CEOs/CMDs of all Insurers and Exempted Insurers

Re: Allotment of Filing Reference Number (FRN) for Cross Border Reinsurers

1. On the basis of the submissions made by Cross Border Reinsurer (CBR) and recommendations of the insurers, the Authority has granted approval to the below mentioned CBR's , who do not fulfil stipulated eligibility criteria.

Sr. No.	FRN	Name of CBR #	Country
1	CBR00830268/202021	Bao Viet Insurance Corporation	Vietnam
2	CBR00330269/202021	Kenya Reinsurance Corporation Ltd.	Kenya
3	CBR00330270/202021	CICA Re	Kenya
4	CBR00740271/202021	FAIR Non – Life Reinsurance Pool	Turkey
5	CBR00060272/202021	Republican Unitary Enterprise - “Belarusian National Reinsurance Organisation”	Belarus
6	CBR00900273/202021	Royal Insurance Corporation of Bhutan Ltd.	Bhutan
7	CBR00590274/202021	Insurance Company of GAZ Industry (SOGAZ)	Russia
8	CBR00900276/202021	GIC-Bhutan Reinsurance Co. Ltd.	Bhutan
9	CBR00740275/202021	Sompo Sigorta A.S	Turkey

2. (#) This approval is subject to the following:

- a. The approval granted is for Financial Year 2020-21
- b. Reinsurance placements by an insurer to the above stated CBR's shall not exceed **two percent (2%)** of the total reinsurance premium ceded outside India;
- c. The insurer(s) shall comply with clause 6 (VIII) of the IRDAI Guidelines No. IRDAI/NL/GDL/RIN/017/01/2016 dated 19-01-2016;

This is issued as per powers vested with the Authority under Reg. 4 (2) of the IRDAI (Re-insurance) Regulations, 2018.

Suresh Mathur

Executive Director